

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 84/NCLT/AHM/2017  
c.w. CA(CAA) No. 72/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: AIMS Industries Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PRIYAM SHAH	i/b Wadia Ghandy		
2.		& Co. Ahmedabad)		

**ORDER**

Learned Advocate Mr. Priyam shah i/b Wadia Ghandy & Co. present for Petitioner.

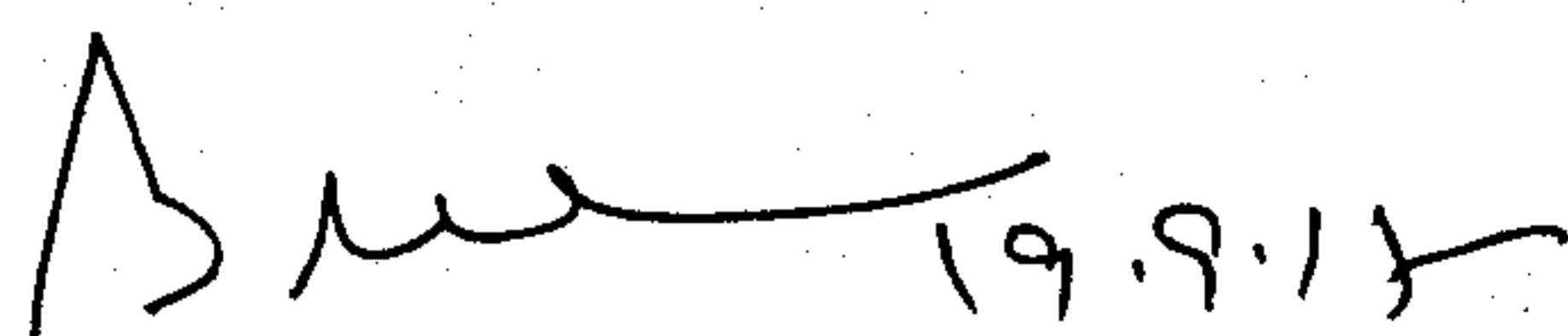
Proof of publication filed.

Proof of notice on statutory authorities filed.

No objections received from public.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.